

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

**WP(C) TMP NO. 133 OF 2020**

**Petitioner:-**

Tvpm Representative & Salesman  
Co-operative Society Ltd. No. T-1662  
Fort P.O., Thiruvananthapuram- 23  
Represented by its Secretary

By Advs.

Sri. N. Krishnaprasad  
Sri. Bijith S.Khan  
Sri. N.Anand

**Respondents:-**

1. Union of India, Ministry of Finance,  
North Block, New-Delhi-110 001  
Represented by its Secretary
2. The Principal Chief Commissioner of Income Tax  
C.R. Building, I.S. Press Road, Kochi – 682018
3. The Assistant Commissioner of Income Tax (TDS),  
Thiruvananthapuram, III Floor, Aayakar Bhavan, Kowdiar,  
Thiruvananthapuram- 695 003.
4. The Kerala State Co-operative Bank Ltd.,  
(Erstwhile Thiruvananthapuram District Co-operative  
Bank Ltd.), East Fort, Thiruvananthapuram- 695 023  
Represented by its Managing Director.
5. The Branch Manager, The Kerala State Co-operative  
Bank Ltd. Balaramapuram Branch, Balaramapuram ,  
Thiruvananthapuram- 695 501.

By

ASGI Sri. P. Vijayakumar

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

**ORDER**

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***Dated this the 24<sup>th</sup> day of April, 2020***

ASGI takes notice for the 1<sup>st</sup> respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioner to take out notice by e-mail to respondents 4 and 5. Petitioner to provide e-mail id of respondents 4 and 5 to Registry.

Operation of Ext.P4 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

**N. NAGARESH, JUDGE**

**Appendix**

**Petitioner's Exhibits**

**Exhibit-P1:** True copy of the Gazette of India notification dated 01.08.2019

**Exhibit-P2:** True copy of the press release dated 30.08.2019 issued by the Central Board of Direct Taxes

**Exhibit-P3:** True copy of the communication dated 02.01.2020

**Exhibit-P4:** True copy of the order dated 16.03.2020 issued by Respondent No. 5

**Exhibit-P(4)(a):** Translated copy of Ext.P4 notice